

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6038-6039 OF 2007

M/S ITW INDIA LIMITED

Appellant (s)

VERSUS

COMMR.OF CEN.EXCISE & CUSTOMS-II

Respondent(s)

(With appln(s) for stay and permission to file addl. documents)

Date: 31/03/2008 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA  
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Appellant(s) Mr. V.Lakshmi Kumaran,Adv.  
Mr. M.P.Devanath,Adv.  
Mr. Alok Yadav,Adv.

For Respondent(s) Mr. M.Chandrashekarar,ASG.  
Ms. Shilpa Singh,Adv.  
Mr. Sushil Kumar,Adv.  
Mr. B.V. Balaram Das,Adv.

UPON hearing counsel the Court made the following  
ORDER

Stand over for two weeks for filing counter affidavit.

[SUMAN WADHWA]  
COURT MASTER

[MADHU SAXENA]  
COURT MASTER